

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SYSKA LED LIGHTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Syska Led Lights Private Limited
2.	Date of incorporation of corporate debtor	15.05.2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31501PN2012PTC143392
5.	Address of the registered office and principal office (if any) of corporate debtor	SYSKA House, office No. S-2,2nd Floor, Sakorenagar, New Airport Road,Near Anand, Residency, Pune, Pune, Maharashtra, India, 411014
6.	Insolvency commencement date in respect of corporate debtor	08.10.2024(Order received on 09.10.2024)
7.	Estimated date of closure of insolvency resolution process	06.04.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Debashis Nanda (IP Regn. No. IBBI/IPA-003/IP-N00040/2017-18/10316)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CS-14, C Floor,Ansal Plaza, Vaishali, Ghaziabad(UP) dnanda.cma@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CS-14,C Floor,Ansal Plaza, Vaishali, Ghaziabad(UP) cirp.syskaled@gmail.com
11.	Last date for submission of claims	22.10.2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Data not available as on date
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Data not available as on date
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) <u>Insolvency and Bankruptcy Board of India (ibbi.gov.in)</u> b)NA

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, Court-II at Mumbai has ordered the commencement of a corporate insolvency resolution process of the **Syska Led Lights Private Limited** on **08.10.2024**

The creditors of the **Syska Led Lights Private Limited**, are hereby called upon to submit their claims with proof on or before 22.10.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10.10.2024

Place: New Delhi



CMA Debashis Nanda

Registered Insolvency Professional

IBBI Reg. No.: IBBI/IPA-003/IP-N00040/2017-18/10316

IRP in the matter of Syska Led Lights Private Limited

AFA Valid upto 20.12.2024

Address: CS-14, C Floor, Ansal Plaza Mall, Vaishali, Ghaziabad, U.P.

cirp.syskaled@gmail.com